

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 129/08/2019 O.A./260/312/2016S PATTANAYAK

-V/S-

D/O POST ITEM NO:10 FOR APPLICANTS(S) Adv. :None appears for the applicant

FOR RESPONDENTS(S) Adv.:Mr. C. M. Singh

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Ld. Counsel for the respondents is present. No one was present on behalf of the applicant on earlier two occasions i.e. on 02.07.2019 and 05.04.2019. Ld. Counsel for the respondents submitted that the applicant had died on 07.06.2018 and copy of the death certificate has been filed. In spite of several opportunities have been given in the address of the applicant to enable his legal heirs but no substitution application has not yet been filed.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Registry to hand over a copy of this order to respondents' counsel and send a copy of this order to the applicant's address by Post.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>